

PROFILE
SHRI SHAMMI KHAN
HON'BLE MEMBER (JUDICIAL), NCLT

Born in 1968 at Chandigarh Shri Shammi Khan did his graduation from Punjab University, Chandigarh and graduation in Laws in 1994 from Rohailkhand University, Bareilly. Enrolled as an Advocate in Bar Council (Punjab and Haryana) Chandigarh in January 1995 and started practice at District Court and High Court (Punjab & Haryana). Subsequently, started practice at DRT, DRAT & CAT at Chandigarh. Specialized in Bank Recovery matters at DRT, DRAT, High Court and Service Matters at CAT & High Court (Punjab & Haryana). Served on the panel of major banks viz. SBI, CBI, UBI, OBC, UCO Bank & Canara Bank for cases at DRT, DRAT and High Court (Punjab & Haryana), Chandigarh. Handled Central Government Cases as Central Government Counsel (Union of India) before Punjab & Haryana High Court. Practiced as an Advocate for 22 years since 1995 till January 2016.

Thereafter, appointed as Presiding Officer of newly established Debts Recovery Tribunal at Dehradun for a period of **five years** w.e.f. 19.02.2016 to 18.02.2021.

During the five years tenure as Presiding Officer at DRT, Dehradun and DRT, Allahabad (Additional Charge from October 2018 to December 2020) cases were decided speedily (DRT, Dehradun 2600 and DRT, Allahabad 2343 = Total 4943) and pendency reduced significantly.

Attended a Seminar on Debt Recovery conducted by DFS, MOF, GOI at State Bank of India Academy (Gurukul), Gurugram (Haryana) in November 2016. Attended National Seminar of Presiding Officers of DRTs in December 2017 at National Judicial Academy, Bhopal.

After demitting the charge of Presiding Officer, Debts Recovery Tribunal, Dehradun on completion of five years tenure in February 2021 reverted back to Legal Profession as practicing Advocate at High Court (Punjab & Haryana), DRAT & NCLT, Chandigarh till appointment on 20th February 2023 as Member (Judicial) NCLT, Delhi.